

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED OPERATING IN
CONSTRUCTION AND OWNS SCHOOL BUILDING AT GURGAON, HARYANA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Our Co. Infrastructure Developers Private Limited PAN No.: AABCO0149E CIN: U45400DL2007PTC168129
2.	Address of the registered office	EWS/DDA Block-4, Flat No.-708, DLF Capital Greens, Shivaji Marg, Moti Nagar, Karampura, New Delhi - 110015
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land and Building of Presidium School, Sector 57, Gurgaon, Haryana – 122003, on lease with Presidium Educational & Charitable Trust
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Not known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at cirp.ourcoinfra@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.ourcoinfra@gmail.com
10.	Last date for receipt of expression of interest	30.05.2025
11.	Date of issue of provisional list of prospective resolution applicants	09.06.2025
12.	Last date for submission of objections to provisional list	14.06.2025
13.	Date of issue of final list of prospective resolution applicants	24.06.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.06.2025
15.	Last date for submission of resolution plans	29.07.2025
16.	Process email id to submit Expression of Interest	cirp.ourcoinfra@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

ABHIMANYU MITTAL
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Abhimanyu Mittal

Interim Resolution Professional,

OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED

IP Registration Number: IBBI/IPA-001/IP-P01870/2019-2020/12893

(Authorization for Assignment valid till: 31/12/2025)

Regd. Add.: - 29FF, The White House, Sector - 57, Gurgaon, Haryana, 122003;

Regd. email Id: ca.mittalabhi@gmail.com

Correspondence Address: 109 (First Floor), Surya Kiran Building, 19,

Kasturba Gandhi Marg, New Delhi-110001

Email: cirp.ourcoinfra@gmail.com

Date: 15.05.2025

Place: New Delhi